

12 hrs.

RE: CALLING ATTENTION

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, सदन में विदेश मंत्री श्री स्वर्ण सिंह नहीं हैं, शायद वह राज्य सभा में व्यस्त हैं। लेकिन आप जानते हैं कि सवाल उन से पूछे जाने हैं, जवाब उन से लिये जाने है क्योंकि वह वाशिगटन गये थे, इस लिये उन का सदन में होना जरूरी है। अगर उन्हें आने में देर हो तो आप इस को स्थगित कर दें और उन के आने के बाद इस को लिया जाय।

SHRI INDRAJIT GUPTA (Alipore)  
If it is not possible for the senior Minister to be present now, I would suggest that you hold it over till 4 o'clock. It is a matter of greatest national importance and it is essential that the minister himself should be here... (व्यवधान)...

अध्यक्ष महोदय : जब मैं आप की बात को सुन रहा हूँ, तो फिर सारे लोग क्यों खड़े हो गये हैं ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : The Foreign Minister is busy in the other House replying to a similar discussion. I am entirely in your hands. If you direct me to read the statement, I shall do so and I shall reply to the questions to the best of my ability. But if it is the desire of the House that the senior Minister should himself answer the questions, some adjustment will have to be made in the time.

MR. SPEAKER : Normally I do not allow this practice that if the minister is not there, it should be postponed. But in this case, without treating it as a precedent, I shall hold it over till the Minister is able to be present here. What time will suit the Minister ?

SHRI SURENDRA PAL SINGH : It is difficult for me to say at what time he will

be free from the other House because a long discussion is going on there. I shall ascertain from him when he will be free and I shall inform you.

श्री अटल बिहारी वाजपेयी : हम इस को चार बजे ले सकते हैं।

MR. SPEAKER : We can hold it over till this evening. We will ascertain the time when the Minister will be available and I shall declare it in the House. (Interruptions)

SHRI SHYAMNANDAN MISHRA (Begusarai) : It should not be confined to a few members.

SHRI K. LAKKAPPA (Tumkur) : We do not want a calling attention. There should be a full-fledged discussion on it.

अध्यक्ष महोदय : आप देखिये—कभी जमाना था कि स्पीकर खड़ा होता था तो मंत्री बैठ जाते थे। अब आप खड़े होते हैं तो मैं बैठ जाता हूँ।

श्री भागवत झा आजाद (भागलपुर) : यह वह जमाना था, जब स्पीकर श्री मावलंकर होते थे, वे कभी ही खड़े हुआ करते थे।

अध्यक्ष महोदय : यह हमारी किस्मत है कि यह जमाना हमारे देखने में आना था।

श्री भागवत झा आजाद : यह किस्मत-किस्मत की बात है।

श्री शशि भूषण (दक्षिण दिल्ली) : इस से सेहत दुस्त रहेगी, साहब।

SHRI JYOTIRMOY BOSU (Diamond Harbour) : I want to make a submission about raising a discussion on the State Bank of India incident. It is a very important matter. Shri Nagarwala has preferred an appeal in which he has stated that he was forced to sign a declaration.

MR. SPEAKER : Now that the Demands are coming up, you can raise it during the discussion on the Demands.

SHRI JYOTIRMOY BOSU : This should be discussed separately and not as part of the Demands.

श्री हुकम चन्द कछवाय (मुरेना) : अध्यक्ष महोदय, नागरवाला से मेरी जेल में बात हुई है। उस ने कहा है कि उस से जबरान लिखाया गया है।।।।।।

अध्यक्ष महोदय : आप ने यह काम भी शुरू कर दिया है।

SHRI JYOTIRMOY BOSU : There should be a short duration discussion on that.

SHRI INDRAJIT GUPTA : On this question we have given you a letter signed by so many Members of Parliament demanding a discussion.

MR. SPEAKER : It was decided by the Business Advisory Committee that so long as the Demands are being discussed time will not be given for anything else. I am calling a meeting of the Business Advisory Committee. We shall see to it.

SHRI ATAL BIHARI VAJPAYEE : It can be taken up after 6 p. m.

SHRI SAMAR GUHA (Contai) : In view of the fact that the issue of the arms supply to Pakistan by USA is a problem which is agitating the minds of all members, Sir, when the issue comes here you should give an opportunity to all parties to present their viewpoint.

SHRI S. M. BANERJEE (Kanpur) Sir, I have written to you about the trouble in the Gun Carriage Factory, Jabalpur where the workers have been lathi-charged and arrested. The Defence Minister should make a statement about it.

Some hon. Members *rose*—

MR. SPEAKER : I will allow only those who have written to me and given a regular motion and not those who suddenly get up now.

श्री शशि भूषण : अध्यक्ष महोदय, मैं भी आप से एक मिनट चाहता हूँ। 193 रूल के मातहत हम ने आप को लिख कर भेजा है...

श्री हुकम चन्द कछवाय : कब

श्री शशि भूषण : आज ही लिख कर भेजा है। यह कार्गो जो अमरीका की तरफ से पाकिस्तान को गिफ्ट में आया है, उस पर एक घण्टे की बहस होनी चाहिये। इस के लिए आप इजाजत दीजिये और वक़्त तय कीजिये...

अध्यक्ष महोदय : आप बैठते क्यों नहीं हैं ? यह क्या तरीका है कि एक खड़े होते हैं तो चार और खड़े हो जाते हैं।

श्री शशि भूषण : वे तो मुझे सपोर्ट करने के लिये खड़े हुए हैं। आप इस के लिये रूलिंग दें और दो घण्टे का वक़्त 193 के तहत नियत करें।

दूसरी बात-यह जो काल-एटेंशन आया है, डिप्टी मिनिस्टर यहां पर मौजूद हैं, इस लिये इस को जारी रहने दीजिये, उस के बाद जब मिनिस्टर साहब आयेंगे, तब अपना पूरा बयान दे सकते हैं और बहस हो सकती है।

MR. SPEAKER : So far as the demand for discussion of this specific issue is concerned, there is no objection if the Minister is able to find some time. If time is available, I will allow it ; I have no objection.

SHRI INDER J. MALHOTRA (Jammu) : Sir, why should you leave it to the Minister.

SHRI INDRAJIT GUPTA : May I ask for one bit of information? In spite of the pressure of business, are we not going to provide some time for the Minister of External Affairs to make a statement on his trip abroad and the result of it. After such a long absence he should make a statement. Should he not inform Parliament what he has done?

MR. SPEAKER : Perhaps he was not here when this issue was raised earlier. We have agreed to take it up tomorrow. That is why I have not admitted any calling attention for tomorrow. He will make a statement tomorrow. That will be the first item. Then, already indicated, one member from each party will be entitled to ask a question.

SHRI JYOTIRMOY BOSU : Why not a short duration discussion?

SHRI BHAGWAT JHA AZAD : Sir, there should be a short duration discussion on the statement of the Minister of External Affairs. It is a very important matter. Time must be found by the government. We should discuss the butchery of the people of East Bengal and reaction of world powers to that problem.

12.10 hrs.

#### PAPERS LAID ON THE TABLE

MYSORE AGRICULTURAL PRODUCE MARKETING (REGULATION, (AMENDMENT) RULES, CENTRAL WAREHOUSING CORPORATION (AMDT.) RULES AND REVIEW AND REPORT OF THE STATE FARMS CORPORATION OF INDIA, LTD.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : I beg to lay on the Table—

- (1) A copy of the Mysore Agricultural Produce Marketing (Regulation)

(Amendment) Rules, 1971 published in Notification No. G.S.R. 24 in Mysore Gazette dated the 12th March, 1971, under section 153 of the Mysore Agricultural Produce Marketing (Regulation) Act 1966, read with clause (c) (iv) of the Proclamation dated the 27th March, 1971, issued by the President in relation to the State of Mysore.

- (2) A statement explaining the reasons as to why the Hindi version of the above Notification could not be laid on the Table simultaneously.
- (3) A copy of the Central Warehousing Corporation (Amendment) Rules, 1971, (Hindi and English versions) published in Notification No. G.S.R. 24 in Gazette of India dated the 12th June, 1971, under sub-section (3) of section 41 of the Warehousing Corporation Act, 1962. [*Placed in library. See No. LT-510/71.*]
- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
  - (i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the period 14th May, 1969 to 30th June, 1970.
  - (ii) Annual Report on the State Farms Corporation of India Limited, New Delhi for the period 14th May, 1969 to 30th June, 1970 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in library. See No. LT-511/71.*]